

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.) No(s).2249-2251/2017

STATE OF U.P.

Petitioner(s)

VERSUS

SHOEB ETC.ETC.

Respondent(s)

Date : 14-08-2017 These petitions were called on for hearing today.

For Petitioner(s) Mr. Rohit Pandey, Adv.
Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner has neither filed spare copy of SLP nor fresh and complete address of the sole respondent.

Four weeks time, as last chance is given to the learned counsel for the petitioner to comply with the terms of the order dated 14.7.2017 of this Court in respect of the sole respondent in each matter, failing which the matter shall be listed before the Hon'ble Judge in chamber. In case of compliance, list the matter before this Court on 3.10.2017.

SANJAY PARIHAR
Registrar